IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 215
(IB)-1232(ND)2019
IA-2905/2022, IA-2906/2022, IA-2907/2022

IN THE MATTER OF:
M/s. American Express Banking Corp ... Applicant/Petitioner

Versus

M/s. Fourth Dimension Solution Ltd. ... Respondent

Under Section: 7 of IBC, 2016

Order delivered on 25.04.2024

CORAM:
SH. ASHOK KUMAR BHARDWAJ **SH. SUBRATA KUMAR DASH**
HON'BLE MEMBER (J) **HON'BLE MEMBER (T)**

PRESENT:
For the Applicant/SRA : Adv. Atul Sharma
For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

It is already 4.25 pm. The hearing of the application would involve considerable time. Let the same be list on 03.06.2024.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)

Deep Chand